Government of Himachal Pradesh
Food, Civil Supplies & Consumer Affairs Deptt.

No: FDS-A(3)7/2016-L  Dated: Shimla  20th March, 2020

Notification

In partial modification of this Department’s notification No. FDS-C(14)-1/2017-L, dated 10th July 2019, the Governor, Himachal Pradesh, in exercise of the powers conferred by sections 3 and 5 of the Essential Commodities Act, 1955 (Act No. 10 of 1955), is pleased to invoke the following control orders upto 30th June, 2020 from the date of issue of this notification:

1. Himachal Pradesh Hoarding and Profiteering Prevention Order, 1977
2. Himachal Pradesh Commodities Price Marking and Display Order, 1977

By Order

AMITABH AVASTHI
Secretary (FCS&CA) to the Government of Himachal Pradesh